

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:120
ANSWERED ON:10.07.2009
ANGANWADI WORKERS AND HELPERS
Kishor Shri Kamal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints regarding exploitation of Anganwadi workers and helpers;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken or likely to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) & (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHA STARRED QUESTION NO. 120 BY SHRI KAMAL KISHOR `COMMANDO` REGARDING ANGANWADI WORKERS AND HELPERS

(a), (b) & (c) In the last one year only one complaint regarding alleged exploitation of Anganwadi Helper has been received on 8.06.2009 by the Government of India in the Ministry of Women and Child Development from an NGO namely Manav Adhikar Sanrakshan Sansthan, Uttar Pradesh. The complaint is about the removal of Anganwadi Helper in Mahamayanagar District, in Uttar Pradesh.

Complaint has been forwarded to Government of Uttar Pradesh, for appropriate action.